

FAMILY COURT PUNE

City Survey No. 34, Final Plot No. 816/1,
Near Pune District & Sessions Court,
Shivaji Nagar, Pune 411005

Ph.No. 020-25511038
Fax No. 020-25512535
Email : mahpunefc@ajj.gov.in

- READ :** (1) Hon'ble Bombay High Court letter No. Insp./1/33/2021 dated 16/04/2021 along with circular dated 16/04/2021.
- (2) Hon'ble High Court, Bombay letter No. Insp./1/34/2021 dated 22/04/2021 (regarding modification vis-a-vis strength/attendance of staff).

OFFICE ORDER

No. FC/Estt/134/2021

It is hereby informed to the learned Judges, learned Advocates, litigants, marriage counsellors and staff members that the functioning of the Family Court shall be continued as per the circular dated 16/04/2021 issued by the Hon'ble High Court of Bombay in one shift with effect from 10/05/2021 till further orders.

1. Family Court, Pune shall continue to function in **One shift** and to take up only urgent matters preferably through virtual mode for the safety of all concerned w.e.f. 10.05.2021.
2. The Judicial working hours shall be of 2½ hours (i.e. from 11.00 a.m. to 1.30 p.m.) and the office working hours shall be from 10.30 a.m. to 2.00 p.m. with presence of 15% strength of the staff, by rotation w.e.f. 10/05/2021.

FAMILY COURT PUNE

City Survey No. 34, Final Plot No. 816/1,
Near Pune District & Sessions Court,
Shivaji Nagar, Pune 411005

Ph.No. 020-25511038
Fax.No. 020-25512535
Email : mahpunefc@aj.gov.in

The arrangement of all the Courts for each day shall be as follows :-

Date	Functioning Judge	In-charge of Non Functioning Judge
10/05/2021 18/05/2021 25/05/2021 02/06/2021	Court No.1	Charge of Court Nos. 2 to 5 is kept with Principal Judge, Family Court, Pune
11/05/2021 19/05/2021 27/05/2021 03/06/2021	Court No.2	Charge of Court Nos. 1 and 3 to 5 is kept with Judge, Family Court No.2.
12/05/2021 20/05/2021 28/05/2021 04/06/2021	Court No.3	Charge of Court Nos. 1, 2, 4 & 5 is kept with Judge, Family Court No.3.
13/05/2021 21/05/2021 31/05/2021	Court No.4	Charge of Court Nos. 1, 2, 3 & 5 is kept with Judge, Family Court No.4.
17/05/2021 24/05/2021 01/06/2021	Court No.5	Charge of Court Nos. 1, 2, 3 & 4 is kept with Judge, Family Court No.5.

- All the Judicial Officers shall remained stationed at their headquarters of their posting and shall not leave the headquarter/ station without permission of the Principal Judge, Family Court, Pune.
- The Judicial Officers may pronounce Judgment/s or pass order/s in the matters, wherein the arguments of both the parties are concluded.
- The Judicial Officers may not pass any adverse order owing the absence of the advocates, parties and witnesses.

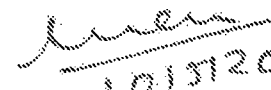
FAMILY COURT PUNE

City Survey No. 34, Final Plot No. 816/1,
Near Pune District & Sessions Court,
Shivaji Nagar, Pune. 411005

Ph.No. 020-25511038
Fax No. 020-25512535
Email : mahpunefc@ajj.gov.in

6. All Courts shall remain closed on every Saturday.
7. All the Bar rooms and canteens situated within the court premises of the Family Court, Pune shall remain closed.
8. The counselling and verification by the Marriage Counsellors shall be done preferably through virtual mode.
9. All the safety / precautionary measures set forth by the Central and State Government and Hon'ble Bombay High Court, in respect of COVID-19 protocol, shall be adhered scrupulously.
10. Considering the situation all the Lawyers and litigants are requested to adopt virtual mode of hearing of urgent matters and avoid physical hearing.
11. All the concerned are requested to follow the directions given by the Hon'ble High Court, Bombay in circular dated 16/04/2021.

Inform all the concerned.


10/5/2021

(Subhashi R. Kafre)

Principal Judge,

Family Court, Pune.

Pune.

Date : 10th May, 2021

Encl. - 1] Hon'ble Bombay High Court circular dated 16/04/2021.

2] Hon'ble Bombay High Court letter dated 22/04/2021.

FAMILY COURT PUNE

City Survey No. 34, Final Plot No. 816/1,
Near Pune District & Sessions Court,
Shivaji Nagar, Pune 411005

Ph.No. 020-25511038
Fax No. 020-25512535
Email : mahpunefc@ajj.gov.in

Copy forwarded for information and necessary action to :

1. Learned Judges of Courts no. 1 to 5, Family Court, Pune.
 2. The President of The Pune Family Court Lawyers Association.
 3. The President of Pune District Court Bar Association.
 4. Principal Counsellor, Family Court, Pune.
 5. Registrar, Family Court, Pune.
-
-